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ALLAHABAD BENCH
ALLAHABAD

Review Application No. 33 of 2001

In

Original Application No.1366 of 1993

Allahabad this the 28th day of June 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)
Hon'ble Mr.M.P. Singh, Member (A)

Union of India and
Others

Applicants

By Advocates Shri R.C. Joshi
Shri Rajeev Sharma

Versus

1. Gyan Prakash Dubey S/o Raj Kumar Dubey,
Resident of 294-A, Railway Diary Colony,
Gorakhpur.
2. Udai Kumar Mishra Son of Sri P.P. Mishra,
Resident of 29 S.P.I. Colony, Andhiyari
Bagh, Gorakhpur.
3. Smt.Balini Srivastava, Wife of Sri S. Sri-
vastava, Resident of Railway Diary Colony,
Gorakhpur.

Respondents

By Advocate

By Hon'ble Mr.S.K.I. Naqvi, J.M.

The respondents have prof

O_R_D_E_R

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The respondents have preferred this review petitioner in respect of order rendered in O.A.No.1366 of 1993. According to which, the respondents were directed to process the regularisation of the applicant expedited. The order was passed keeping in view the Office Memorandum dated 29.04.1999 through which applicants no.1 and 3 of the O.A. were called for their willingness for regularisation of their services at the different Doordarshan Kendras.

2. This review petition has been filed with the mention that the finding regarding the fact that "regularisation of the applicant is under the active consideration" is not in accordance with actual position and the regularisation of the applicant was not under active consideration whereas in para-6 of this review petition there is averment that as and when regular vacancies arise at Doordarshan Kendra, Gorakhpur, the case of the applicant shall be expeditiously consideration.

3. With the above position in view it is quite evident that there is nothing in the judgment against which this review petition has been filed which may be termed as patent mistake of fact or law. It appears that ~~that~~ this review petition

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has been filed only to prolong the legal
battle. The review petition is dismissed
for having no merit.

msh
Member (A)

See drag
Member (J)

/M.M./